

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 322 OF 2016 & IA NO. 671 OF 2016**

**AND**

**APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016**

**Dated : 26<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 322 OF 2016 & IA NO. 671 OF 2016**

**In the matter of:**

**M/s. Ultratech Cement Ltd.**

**Vs.**

**Karnataka Electricity Regulatory Commission**

**... Appellant(s)**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Neha Garg  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Darpan K. M.  
Mr. Rahul Jain

**APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016**

**In the matter of:**

**JSW Steel Ltd.**

**Vs.**

**Karnataka Electricity Regulatory Commission**

**... Appellant(s)**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Darpan K. M.  
Mr. Rahul Jain

**ORDER**

***Heard and reserve for judgment.***

**(S. D. Dubey)**  
**Technical Member**  
*Pr/pk*

**(Justice Manjula Chellur)**  
**Chairperson**